## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP No.259/2018 in OA No.1006/2013

New Delhi this the 19<sup>th</sup> day of April, 2018

Hon'ble Mr. Justice Dinesh Gupta, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Shri Ved Prakash, S/o Late Shri Pareshwar Prasad Aged 63 years, R/o B-1/47, Flat No.5 Malviya Nagar, New Delhi-110017. ....Applicant

(By: Applicant in person)

## **Versus**

- Prof. H.K. Senapaty, Director
   National Council of Educational Research
   & Training, Sri Aurobindo Marg
   New Delhi-110016.
- 2. Shri Harsh Kumar, Secretary
  National Council of Educational Research & Training
  Sri Aurobindo Marg
  New Delhi-110016. ....Respondents

## **ORDER (Oral)**

## **Justice Dinesh Gupta:**

After arguing for some time applicant, appearing in person, seeks leave of the Tribunal to withdraw this Petition. Prayer is allowed. The Contempt Petition is dismissed as withdrawn.

(K.N. Shrivastava) Member (A)

(Justice Dinesh Gupta) Chairman

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